

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.26/(MAH)/2015
CA No. 93/2015

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017


NAME OF THE PARTIES: M/s. Telemax Links India Pvt. Ltd.
V/s.

M/s. Sysclogic Mobitech Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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08	G. S. Srivastava	Advocate for R-1, 2 & 3	
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	Rishi Sood Pratap N. Nimbalkar	} Advocate for Petitioners	
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By consent adjourned to 03.01.2018

ORDER

T.C.P. No. 26/397-398/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent seeking time. The matter is adjourned to 03.01.2018.

Sd/-
Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Sd/-
M.K. Shrawat
Member (Judicial)